

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 128
IB- 538/ND/2020

IN THE MATTER OF:

M/s Sheetal Impex Pvt. Ltd.

... Applicant/Petitioner

Vs

Ferrite Alloya Pvt. Ltd.

... Respondent

Order under Section 7 of IBC.

Order delivered on 01.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

On 19.02.2020, Learned Counsel for the applicant sought time to file certain documents in support of appeal. Today none appears for the appellant. As a last chance adjourned to 04.12.2020.



**SUMITA PURKAYASTHA
MEMBER (T)**



**DR. DEEPTI MUKESH
MEMBER (J)**